NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.09.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA(CAA) No.67/BB/ 2017	-	For Non- compliance of Office Objections.	230/232	Sonus Networks India Pvt. Ltd.

SL.	NAME (IN CAPITAL)
NO.	& PHONE NUMBER

REPRESENTATION TO WHOM

· Applicant / Transferm

SIGNATURE

H-NA VANSODEVAN

9845806822

ORDER

Counsel for petitioner is present. He requested time for compliance. List it on 07.09.2017.

MEMBER(J)

MEMBER(T)